

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Defects removed partly.
For ~~an~~ Registration #1.

Order dated - 29/11/07

CORAM: Dr. K. V. S. Rajin, Member(J)

R
9.2.04

Jh
9/2/04
S.O.-(J)

Regn. Adm 2
9/2/04

Vide memo dated 1.2.2005,
counsel for the Applicant
sought for permission to
withdraw this O. A. Permission
is granted.
O. A. is dismissed as
withdrawn.

[Signature]
Member(J)

For Admission EMA
136103 for permission to
take proceed jointly - copy
served.

on memo

[Signature]
12/2/04

Ben

On 16.2.04

notice sent to all
respts.

[Signature]
28/2

Jh
28/2/04
S.O.-(J)

ADS not law.

Opp. Memo/
Counter not filed.

[Signature]
24/4/04

Regn.

Order dt. 13.4.04

Applicant is absent
on call. ADS not
returned from the
respondents.

Await returning
ADS from the
respondents till
20.4.04.

Adm 2
13.4.04

REGISTRAR